

(ख) भारत में निम्न वस्तुओं के अधिक मूल्य होने के कुछ कारण इस प्रकार हैं:—

- (1) आश्रय प्राप्त बाजार ;
- (2) देश में उत्पादन की तुलना में वस्तुओं की अत्यधिक बढ़ती जाने वाली मांग ;
- (3) निर्माण करने वाले कारखानों के अलाभकर छोटे आकार ;
- (4) बिसीपिटी मशीनों का प्रयोग और आधुनिकीकरण तथा स्वचालन में पर्याप्त प्रगति का अभाव ।

- (5) कच्चे माल की कमी ;
- (6) मजदूरी की ऊंची लागत ;
- (7) बित्त की कठिनाइयां ;
- (8) भाड़े की ऊंची दरें; और
- (9) प्रतियोगी देशों द्वारा दी गई विशिष्ट सुविधाएं ।

(ग) अन्तर्राष्ट्रीय बाजारों में निम्न माल के विषय में बहुत कड़ी प्रतिस्पर्धा है ।

#### Manufacture of Equipment for Oil Refinery

\*1298. **Shri Vishwa Nath Pandey:**  
**Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Industry be pleased to refer to the reply given to Starred Question No. 788 on the 10th December, 1965 and state:

(a) whether Government have examined that technical project report regarding the establishment of a project designed to manufacture, among other things, equipments for oil refinery;

(b) if so, the main features of the report; and

(c) Government's reaction thereto?

**The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra):** (a) to (c). Since the receipt of the technical report, certain supplemental data regarding capital equipment, sources of supply etc. have also been received. These are being examined. The plant will have an output of about 22,000 tons of vessels, heat exchangers, pipe fabrication etc. The total cost of the project is estimated at Rs. 102.5 million (exclusive of any township). Of this, Rs. 25 million will be in foreign currency.

#### Export of Cashew Nuts

\*1299. **Shri Madhu Limaye:**  
**Shri Kishen Pattanayak:**

Will the Minister of Commerce be pleased to state:

(a) whether Government are aware that mechanised cashew factories are being set up in Portuguese colonies and East-African States which will consume their indigenous production of cashew nuts and leave less for export to India;

(b) the steps being taken to reduce the dependence on imports from the above countries and stimulate indigenous production to maintain or increase the present level of exports of the finished products; and

(c) other steps being taken to increase the export of cashew nuts?

**The Minister of Commerce (Shri Manubhai Shah):** (a) Yes, Sir.

(b) Indigenous production of cashew is planned to be increased from the present level of 1.35 lakh tonnes to 3.28 lakh tonnes by the end of the Fourth Five Year Plan. An additional area of 4.5 lakh acres will be planted with cashew during the Fourth Plan. These plants will bear fruit during the Fifth Plan period.

(c) There is a Special Export Promotion Scheme in operation at present under which exporters of cashew kernels get various assistances like

import of rawnuts, box strappings, kraft liners, machineries and spares, etc. Also under the Scheme (inplate is supplied at concessional prices.

Besides, there is a Cashew Export Promotion Council at Ernakulam. A Foreign Office of the Cashew Export Promotion Council has started functioning at Brussels with effect from 1st January, 1965 to look after the promotional activities in the Western European region which is a potential market for cashew kernels.

### Import Substitution

\*1300. Shri R. S. Pandey:  
Shri Firodia:

Will the Minister of Industry be pleased to state:

(a) whether Government have evolved some scheme to grant rewards to those who invent new methods of improved techniques in industry and also ways of substituting imports; and

(b) if so, the salient features thereof?

The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra): (a) Yes, Sir. In order to give impetus to the inventive talents and to encourage ways of substituting imports, the Inventions Promotion Board has introduced:—

(1) Prize Award Competition for outstanding Inventions to be held twice a year, and

(2) A scheme for participation of Industrial enterprises in the promotion of inventions.

(b) Following are the salient features of the two schemes:—

(1) In Prize Award competition, Prizes will be given for inventions which are patentable or Patented not earlier than 5 years and should be either:—

(a) an original product or process; or

(b) an improvement of present product or process by increasing utility or reducing cost or both; or

(c) a substitute for an imported product or process; and the invention should be of indigenous manufacture and as far as possible with materials of Indian origin;

(2) In the scheme for participation of enterprises both small and big enterprises are invited to participate. They can have the suggestions for new products or processes of their workers examined by a technical group of the enterprise itself, or the group set up with the assistance of Inventions Promotion Board. In case, the technical group finds the suggestion feasible, the lines of development are worked out and the cost thereof estimated. The enterprise has then to submit the suggestion with all details and recommendations of the technical group to the Inventions Promotion Board for its consideration and grant of financial assistance.

### Issue of Licences

\*1301. Shri P. C. Borooah:  
Shri Yashpal Singh:  
Shri Jashvant Mehta:

Will the Minister of Industry be pleased to refer to the reply given to Starred Question No. 799 on the 25th March, 1966 and state:

(a) the nature of the decision since taken about the proposed changes in the policy of issue of licences to the industries;

(b) if not, when a decision is likely to be taken; and

(c) the main defects in the previous policy which are sought to be remedied?